

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-OCW NO.145 OF 2020****AND****LD-VC-OCW NO.113 OF 2020****IN****PIL WRIT PETITION NO. 40 OF 2019**

Goan Hotels and Realty Pvt. Ltd. Applicants

V e r s u s

The Goa Foundation Respondents

Shri A.N.S. Nadkarni, Senior Advocate for the applicant with Shri Jitenda P. Supekar, Shri Santosh S. Rebellow, Shri G. Nadkarni and Shri Sufiyan Sayed, Advocate for the applicants in LD-VC-OCW-145-2020.

Ms. Norma Alwaves with Ms. Anamika Gode, Advocates for the respondents in LD-VC-OCW-145-2020.

Ms. Norma Alwaves with Ms. Anamika Gode, Advocates for the applicants in LD-VC-OCW-113-2020.

Shri A.N.S. Nadkarni, Senior Advocate for the applicant with Shri Jitenda P. Supekar, Shri Santosh S. Rebellow, Shri G. Nadkarni and Shri Sufiyan Sayed, Advocate for the respondents in LD-VC-OCW-113-2020.

**Coram:- DAMA SESHADRI NAIDU &
SMT. M. S. JAWALKAR, JJ.**

Date:- 8th October, 2020

P.C.:

The learned Counsel for both the parties agree that they will advance their arguments on the amendment application on 22/10/2020.

2. Let the matter stand over to 22/10/2020.

SMT. M. S. JAWALKAR, J. DAMA SESHADRI NAIDU, J.

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